

*Revocation of President's rule in Bihar*

Ramani, Shri K.  
 Ranga, Shri  
 Roy, Shri Chittaranjan  
 Saboo, Shri Shri Gopal  
 Samanta, Shri S. C.  
 Satya Narain Singh, Shri  
 Sen, Shri Deven  
 Sen, Dr. Ranen  
 Sezhiyan, Shri  
 Shalwale, Shri Ram Gopal  
 Sharma, Shri Ram Avtar  
 Sharma, Shri Yogendra  
 Shastri, Shri Prakash Vir  
 Shastri, Shri Ramavtar  
 Shastri, Shri Raghuvir Singh  
 Shastri, Shri Shcopujan  
 Shastri, Shri Shiv Kumar  
 Shiv Charan Lal, Shri  
 Shivappa, Shri N.  
 Singh, Dr. B. N.  
 Somani, Shri N. K.  
 Somasundaram, Shri S. D.  
 Sondhi, Shri M. L.  
 Sreedharan, Shri A.  
 Subravelu, Shri  
 Tyagi, Shri O. P.  
 Vajpayee, Shri A. B.  
 Vidyarthi, Shri R. S.  
 Viswambharan, Shri P.  
 Viswanatham, Shri Tenneti

MR. SPEAKER : The result\* of the division is : Ayes 159 ; Noes 106.

*The Motion was adopted.*

MR. SPEAKER : In the afternoon we will take up general discussion of the railway budget. Now we will adjourn for lunch.

12.58 hrs.

*The Lok Sabha adjourned for Lunch till 14 hours of the clock,*

*The Lok Sabha re-assembled after Lunch at five minutes Pass Fourteen of the Clock.*

[Mr. Deputy Speaker in the Chair]

#### REVOCATION OF PROCLAMATION IN RELATION TO BIHAR

THE MINISTER OF STATE IN MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : I beg to lay on the Table a copy of the Proclamation issued by the President on the 26th February, 1969,

*Budget Rly.—Gen. Dis.*

revoking the Proclamation issued by him on the 29th June, 1968 in relation to the State of Bihar published in Gazette of India dated the 26th February, 1969, under clause (3) of article 356 of the Constitution. [*Placed in Library. See No. LT-139/69*].

14.05½ hrs.

#### RAILWAY BUDGET · GENERAL DISCUSSION

MR. DEPUTY-SPEAKER : We shall now take up the Railway Budget.....

SHRI S. M. BANERJEE (Kanpur) : Sir, I rise on a point of order. I invite your kind attention to Rule 340 :

“At any time after a motion has been made.....

MR. DEPUTY-SPEAKER : We are getting an opportunity to discuss the Railway Budget.

SHRI S. M. BANERJEE: I am telling you the reason.

SHRI RANDHIR SINGH (Rohtak) : He has not seen the Rajdhani Express. Otherwise, his eyes would have opened.

SHRI S. M. BANERJEE : Sir, we are discussing the Railway Budget now. Kindly hear me. What I am submitting is neither irrelevant nor frivolous.

SHRI SHEO NARAIN (Basti) : What is the question? Should the Government withdraw the Railway Budget?

SHRI S. M. BANERJEE : I am speaking under Rule 340.

The Railway Minister, Dr. Ram Subhag Singh, is going to initiate the discussion on the Railway Budget. The discussion on the Railway Budget will continue for 10 hours. From 1st of March, 1969, the Rajdhani Express is going to be started.

SHRI K. N. TIWARY (Bettiah) : What is the subject before the House?

SHRI S. M. BANERJEE : I am coming to that. I am very happy that the train is starting from 1st March, 1969, from New Delhi to Calcutta. It will stop at Kanpur station for 10 minutes. But it is most unfortunate that no passenger will be allowed either to get down or

\*The following Members also recorded their votes.

AYES : Shrimati Sharda Mukerjee.

NOES : Shrimati Nirlep Kaur, Sarvashri Janeshwar Misra, Kedar Paswan, K. K. Nayar, C. C. Desai and S. K. Tapuriah.